## PAPERS LAID ON THE TABLE

## **Notifications of the Ministry of Home Affairs**

DEPUTY PRIME MINISTER, INCHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): Sir, I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 447 (E) dated the 30<sup>th</sup> May, 2003, publishing the Indo-Tibetan Border Police Force, General Duty Cadre, (Group B and C posts) Recruitment (Amendment) Rules, 2003, under subsection (2) of section 156 of the Indo-Tibetan Border Police Force Act, 1992. [Placed in Library. See No. L.T. 7778/03]

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 242 dated the 28<sup>th</sup> June, 2003, publishing the Special Service Bureau, Assistant Commandant Group A (General Duty) Post Recruitment Rules, 2003, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949. [Placed in Library. See No. L.T. 7824/03]

## Reports and Accounts (2001-2002) of the Damodar Valley Corporation, Kolkata and related papers

THE MINISTER OF STATE. IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 and sub-section (5) of section 59 of the Damodar Valley Corporation Act, 1948:
  - (a) Annual Report and Accounts of the Damodar Valley Corporation, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.